

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 06.12.2018
In the court of the Registrar
11:30 A.M.

For Evidence

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	Compensation Application No. 150 of 1999	Wasan Exports Pvt. Ltd. Vs. Canara Bank &Ors.	KotlaHarshavardhan

Copy to: -

1. Notice Board
2. Reception
3. Record File
4. Website: www.nclat.nic.in

By Order
-sd/-

Assistant Registrar